GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 221

TO BE ANSWERED ON DECEMBER 05, 2024

HOUSES BUILT UNDER PMAY-U

NO. 221. SHRI KARTIKEYA SHARMA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of houses built under PMAY-U since its announcement in urban areas across the country;
- (b) the total number of houses built under PMAY-U since its announcement in urban areas in the State of Haryana and proposed projects in the coming financial year; and
- (c) in its implementation, the State(s) that have been the most effective and any specific reasons for the same, if any?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) - 'Housing for All' Mission since 25 June 2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. A total of 118.63 lakh houses have been sanctioned by the Ministry based on the project proposals submitted by States/Union Territories (UTs) under PMAY-U, as on 29.01.2024. Out of total houses sanctioned, 114.01 lakh have been grounded, 80.02 lakh are completed/ delivered to the beneficiaries and remaining houses are at various stages of construction. A total of 1,15,034 houses have been sanctioned under PMAY-U for the State of Haryana, of which, 93,042 are grounded and 66,727 are completed, so far.

PMAY-U is a demand driven scheme and Government of India has not fixed any target for financial year wise sanctioning of houses under the scheme. Based on the validated demand survey and selection of beneficiaries by States/UTs, the project proposals are approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further sanctioning of Central Assistance by Central Sanctioning and Monitoring Committee (CSMC).
